

(b) and (c). The policy of the Government is to persuade the refugees to return to their homeland, Tibetan refugees, however, have been allowed to stay on in India.

Militancy in Jammu and Kashmir

1471. SHRI SHRAVAN KUMAR
PATEL:
SHRI PAWAN KUMAR
BANSAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the latest assessment made by the Union Government of the militancy situation in Jammu and Kashmir;

(b) the fresh initiatives proposed to be taken to deal with the situation; and

(c) the prospects of restoration of a democratically elected Government in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (c). A statement is laid on the table of the House.

STATEMENT

The situation in Jammu and Kashmir, though still difficult and challenging, has shown a qualitative change for the better. The security forces are continuing with stern action against terrorists and strong measures have been taken against infiltration of trained terrorists and flow of sophisticated arms from across the border. Selective searches and combing operations have been undertaken on specific information and intelligence. Recently security forces have had notable successes in their action against terrorists.

The Government is keen to hold elections as soon as favorable conditions for free and fair elections are created. No definite time frame can, however, be set for elections at this stage.

[*Translation*]

Foreigners staying without proper documents

1472. SHRI RAJVEER SINGH:
SHRI BARE LAL JATAV:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4779 on March 26, 1992 regarding foreigners staying without proper documents and state:

(a) whether the information in regard to parts (a) to (c) of the question has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) No, Sir.

(b) Does not arise.

(c) Information is still awaited from various State Governments and Union Territory Administrations.

[*English*]

Narela, Rohini and Dwarka Projects

1473. SHRI GURUDAS KAMAT:
DR. VASANT PAWAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have

decided to shelve the Narela, Rohini and Dwarka Projects;

(b) If so, the reasons therefor;

(c) whether the Government propose to refund the amount or offer plots at some other area to the registrants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) to (d). Question does not arise.

Rice Production

1474. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the schemes pertaining to increase in rice production are pending with the Union Government;

(b) if so, the details thereof;

(c) whether these schemes have been cleared;

(d) if so, the fund earmarked for implementing these schemes; and

(e) the States where these schemes are proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Question does not arise.

(c) Yes, Sir, administrative approval for implementation of the Rice Production scheme have been issued.

(d) An outlay of Rs. 90.00 crore has been provided for 1992-93 for implementation of Rice Production Schemes.

(e) The "Integrated Programme for Rice Development (IPRD-I) is proposed to be implemented in Assam, Bihar, Madhya Pradesh, Orissa, Uttar Pradesh, Tripura, Andhra Pradesh, Gujarat, Haryana, Karnataka, Maharashtra, Punjab, Tamil Nadu, Goa, Himachal Pradesh, Jammu & Kashmir, Kerala, Pondicherry, Arunachal Pradesh, Manipur, Mizoram, Meghalaya & Nagaland and the "Seed Minikit Programme & State level Trainings" (IPRD-II) is proposed to be implemented in all the States & UTs wherever rice is cultivated.

Spices Cultivation in Orissa

1475. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope for growing spices in Orissa;

(b) if so, the possibility explored in this direction and the areas brought under spices cultivation so far; and

(c) the kinds of spices proposed to be grown in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The potential for cultivation of spices exist in all districts of Orissa. The present area under spices in Orissa is 164.13 thousand ha.

(c) The spices proposed to be grown in the State are Chillies, Turmeric, Garlic, Coriander and Ginger.